

GOVERNMENT OF INDIA  
DEPT. OF FINANCE, REVENUE & BANKING  
(INCOME TAX)

New Delhi, India, Dated: 16th Feb., 1977.

NOTIFICATION  
(INCOME TAX)

No. 16/30-197/180/76-II(AI): In exercise of the powers conferred by clause (iv) of sub-section (23c) of section 10 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies "Kasturba Gandhi National Memorial Trust" Indore for the purpose of the said section from and from the assessment year 1976-77.

Sd/-

(M. H. 702)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Kailash Garden) New Delhi.

Copy to:-

1. The Secretary, Kasturba Gandhi National Memorial Trust, Kasturbagram, Indore (M.P.).
2. The Commissioner of Income-tax, Madhya Pradesh-I, Bhopal with reference to his letter J.C.No.Misc/76 dated 10.1.77.
3. All Commissioners of Income-tax.
4. Directorate of Inspection (IT)/(R&S)/(P&PR)/(Inv)/, New Delhi.
5. Director of C&M Services (Income-tax), 1st Floor, Biron-e-Ghalli, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.M.T.
7. Comptroller & Auditor General of India (2 Copies).
8. Bulletin Section of Dte. of Inspection (R&P), New Delhi (5 copies).
9. Director of Training IFA (OT) Staff College, Nagpur (5 copies).
10. Sh.M.S. Das, Joint Secy, Ministry of Law, Justice & Company Affairs (Capt. of Legal Affairs).

Sd/-  
M. H. 702

UNDER SECRETARY TO THE GOVERNMENT OF INDIA